यह पता लगाया है कि इसमें युरेनियम है; और

(ख) यदि हां, तो क्या भारतीय वैज्ञा-निकों ने भी इस पर प्रयोग किये हैं और यदि हां, तो वे किन निष्कर्षों पर पहुंचे हैं ?

t[URANIUM FOUND OUT IN SEA WATER

1686. SHRI RAM SAHAI: Will the PRIME MINISTER be pleased to state:

- (a) whether the Japanese scientists who analysed sea water in India have found out that it contains uranium; and
- (b) if so, whether the Indian scientists have also experimented upon it and if so, what are the conclusions arrived at by them ?1

प्रधान मंत्री (श्रीमती इन्दिरा गांधी):
(क) तथा (ख) समृद्री जल में यूरेनियम
के अंश विद्यमान होते हैं। जापानी वैज्ञानिकों
द्वारा ऐसी किसी खोज के किये जाने की जानकारी भारत सरकार को नहीं है। परमाणु
ऊर्जा विभाग के वैज्ञानिकों के इस विषय में
परीक्षण किये हैं। समुद्री जल से यूरेनियम अलग
करने की कोई ऐसी विधि जो आर्थिक दृष्टि
से व्यवहार्य हो अब तक नहीं निकाली जा सकी
है।

t[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) Government are not aware of any such findings by Japanese scientists. However, sea water is known to contain traces of Uranium. Scientists in the Department of Atomic Energy have conducted experiments on the subject. So far, no economically viable method of extracting Uranium from sea water has been found.]

## **OBITUARY REFERENCE**

THE DEPUTY CHAIRMAN: I have to very sorrowfully 'inform the House that one of our hon. Members has passed away, Mr. S. S. Vasan. It was only over a week ago that this hon. Hou're granted him leave of absence because of his illness and to-day I have to report his death.

t[ 1 English translation.

Mr. Vasan came from Tamil Nadu. He was a Member of this House from 1964. Long before Shri Vasan came to Parliament his name was already well known in the field of journalism and in the film world. Through the weekly ANANDA VIKATAN', which is one of the most widely read among the Tamil-knowing people wherever they live, he gave a new dynamism to the Tamil language. He brought to light many a writer in Tamil who attained prominance. In the film industry he was a pioneer and endeavoured to project and maintain good standards^ In his death the country has lost a devoted son.

May I ask you to rise in your seats in memory of Mr. Vasan for a minute?

(Hon. Members then stood in silence for one minute.)

Our message of sympathy will be conveyed to the family of the bereaved by the Secretary.

# CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

BURNING OF THE AL AQSA MOSQUE IN JERUSALEM

THE DEPUTY CHAIRMAN: I have a number of names on this Calling Attention Notice and I am sure the House would not like me to call all of them. I think you will all give the discretion to the Chair. We will not take more time on this.

SHRI KRISHAN KANT (Haryana): I beg to call the attention of the Minister of External Affairs to the burning of the Al Aqsa Mosque in Jerusalem.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): Madam Deputy Chairman, our Embassy in Amman has confirmed news reports that the famous Al Aqsa mosque in Jerusalem was set on fire around 7 a.m. on Thursday, 21st August, 1969. The fire lasted about three hours. It caused extensive damage to the south eastern wing of the mosque. The central portion including the main dome was fortunately spared.

This barbaric act has deeply shocked the Government and people of India. I am confident the House shares this distress and will join me in strongly condemning this act of sacrilege. The world community has been seriously concerned about the continued occupation of Jerusalem by Israel in disregard of the resolutions of the United Nations. The present incident has aroused legitimate apprehensions about the safety of the holy places and led to serious deterioration of the situation in West Asia. It is our view that Israel cannot be absolved of responsibility for this outrage. We have, therefore, to proceed with utmost urgency to seek immediate implementation of the Security Council resolutions on Jerusalem.

We have already instructed our Missions in West Asia and friendly countries elsewhere to co-operate in efforts to improve the present situation and to ensure security for the holy places of all faiths in the Eternal City.

SHRI KRISHAN KANT: While the heinous crime against not one religion but against all humanity is the most condemnable thing that has happened, the situation has arisen at a time when there is a complete stalemate in the crisis in West Asia. Israel has completely refused to obey or to accept any of the Resolutions of the Security Council and the UN seems to be a helpless spectator in this matter. Will it be possible for the Government to move that because the other suggestions have failed, the question of sanctions against Israel should be applied and those very Powers who otherwise are with the Security Council in passing the Resolutions should come forward to see that sanction is applied in the supply of military arms and arms aid to Israel and any other economic aid which the Western Powers are giving her? It is really very unfortunate that only a few days back it had come in the press that 25 Pham-tom jets and 80 Skylarks have been given by the US to Israel. In view of this may I know whether the Government will move in this direction and see that the conscience of the world is aroused so that no action is taken by Israel in this connection against humanity?

SHRI DINESH SINGH: I am one with the hon. Member when he says about the situation in West Asia and also that this is a matter which has shocked the conscience of the world »nd

it is not only limited to any one religion but it is the concern of the world community as a whole and all the persons, irrespective of their religious beliefs. So far as the action to be taken against Israel is concerned, this is a matter which will have to be considered carefully by the international community and I would not like to say at this stage what will be our stand on this.

SHRI B. V. ABDULLA KOYA (Kerala): In view of the international sentiments, especially of the Muslim world and considering the religious and historical monuments of world repute involved, may I know from the Government what steps they propose to take in the UN and all the diplomatic level in the matter? Will the Government be prepared to ask for an international enquiry for the punishment of the culprits, for adequate payment of compensation and for the liberation of the areas illegally occupied by Israel?

SHRI DINESH SINGH: When this matter comes up for discussion in the UN, we shall certainly keep these points in mind as well as those raised by the Member here.

SHRI NIREN GHOSH (West Bengal): I agree with the Minister that it has shocked the conscience of the world but the only remedy seems to be that Israel should be confined to Israel and it should not have any control over territories outside Israel, whetheV it is Jerusalem or the other conquered territories. Then only this tension can be stopped. The Government should take the initiative for a move before the UN Assembly and see that Israel is concerned and is confined to its own territory so that this source of tension is removed. I want to know whether the Government will move in this direction.

SHRI DINESH SINGH: Yes, we have said it on a number of occasions, that the territories occupied by Israel by aggression must be given up and this has been made known on several occasions. This is what I have mentioned in the statement also. We shall certainly press for this.

SHRI BALACHANDRA MENON (Kerala): Will the Government take the initiative to see that an international enquiry is conducted by the UN regarding the burning of this mosque and also insist that Israel gives all help for such an enquiry?

SHRI DINESH SINGH: Madam, this is what I mentioned earlier, and it is that when this matter comes up in the United Nations we shall bear all this in mind.

شرى ايم-اسعد مدني (اتر پرديش): سب کو یہ بات معلوم فے که بیت المقدس صرف مسلمانوں کا نہیں ہ مسلمانوں اوو عیسائیوں سب کے سب كا مقدس مقام هے - چودة سو سالوں سے یہودیوں کی عبادت کہ جسے کہ ديوارگريه اور اسي طرح كرستهين كي كذيسته القيامة بيسالاهم وغيرة مقامان مقدسه متحفوظ رهي مسلمانون کی نگرانی میں اور کبھی کسی کو شکایت نہیں ہوئی – اسی طرح سے كنيستد القيامه مين حضرت عمر جب گئے نماز کا وقت تھا لوگوں نے کہا یہیں نباز پولا لینجگے آنہوں نے کہا که تهین میں یہاں تناز تہیں پوعوں کا میں میدان میں نباز پڑھوں کا ۔ هو سکتا هے که کل کوئی په کهکو که حضرت عمر نے یہاں نباز پوہی تھی کینسته القیامه کو مسجد بنالے ـ چنانچه میدان مین نباز پرهی ب وهیں لوگوں نے دیوھ ہونے دو سو سال کے بعد مسجد عبر بنا ڈالی اور کلیسته القیامه آج تک مصفوظ رهی۔ ان تمام چیزوں کے باوجود چودہ سو سال تک عیسائیوں کی ، یہودیوں کی ھر چیز پوری آزادی کے ساتھ معملوط رهی - دو تهن سال کے اندر اسرائیل نے تمام معلے کے معلے بہت المقدس میں ڈائنامیت ہے آزا دیئے ۔ یہ کہکر که چارین طرف کا ماحول تهیک هونا چاهئے برانی عمارتیں گرادی گئیں اور لاکھوں عربوں ۽ مسلمانوں ميسائھوں کو ہے کہر کر دیا گیا ۔ اسی طریقہ سے جو ہوی ہوی پرانی عبارتیں تھیں ، تاریشی تھیں ان کے جاروں طرف کھدائی ھو رھی ہے ہ وہ کمزور ہرتی چلی جارہی ھیں ۽ گرائی جا رھی ھیں – اسی طرح ان کے هاخام ، بڑے سذهبی رالا نما نے نیویارک میں اعلان کیا تھا که تبده صعوا جو که مسجد کا وه حصه فے جس کے نیجے شیکل علیمانی ھے یہیں اس مسجد کو گرا کر بنایا جائے کا ۔ اسمانی آفت کا هم انتظار کر رہے تھیں۔ تا کہ مستجد گرجائے اور اور پهر اس کی جگه هم تعمیر کریں۔ تو یہ جو آگ انمائی جا رشی ہے کہیں اسی سازش کا جو پہلے اس طوح سے كها كيا تها كه أسماني أفت كا هم انتظار کو رہے ہیں کہیں ا۔ی سازھی کا تو یه حصة نہیں ھے جو اس طوح سے آگ لکا کر کوشمی کی جارعی ہے۔ کسی کا گرفتار کولینا یا اسرائیل کا تحقیقات کرنا یه ایک قسم کا فراد هرگا-اس کا کوئی وزن نہیں – اس لئے میں ایک بات یه عرض کرنا چاهنا هول که ايسى صورت مين انترنهشدل ديوتهشن اگر نه هو تو تمام تحقیقات فضول هوکی اور وہ بھی ایسے ملکوں کا ھونا چاھئے جن کا سمبندھ اور جن کی همدردی اسرائهل کے ساتھ نا ھو – تب تو کوئی فائده هو سكتا هے ، اس نصقيقات میں شائد کچھ نکل سکے – دو۔ری بات یہ ہے کہ جو نام دنیا کے مذہبوں کی اتنی اہم جگہ ہے ، خود مسلمانوں کے بھی انبیائے کوام کا قبلہ رہا ہے ، اسی عارم سے نماز پڑھتے رہے ، ھمارے حضرين صلى الله عليه و صلعم يهي نماؤ پوھتے رہے ۔۔

उपसभापति : सभाल पुछिये ।

شری ایم-اسعد مدنی: تو اسکو آزاد کرانے کے لئے کیا کوشش ہونی چاہئے و اس نے لئے کیا راستہ اختیار کیا جائے لا نه يه سوال مين پوچهنا چاهتا هون ?

†[श्री एम० असअद मदर्नः (उत्तर प्रदेश): सबको यह बात मालूम है कि बैतुलमुकद्दस सिर्फ मसलमानों का नहीं, मुसलमानों और ईसाइयों, सबके सबका मुकद्दस मकाम है। चौदह सौ सालों से यहदियों की इबादतगाह जसे कि दिवारे गिरिया और इसी तरह किस्चि-वन्स की कनीसा-तूल-क्यामा बैतूल लहम वगैरेह मकामाते मुकद्सा महफूज रहे मुसलमानों की निगरानी में और कभी किसी को शिकायत नहीं हुई। इसी तरह से कनीसातूल क्यामा में हजरत उमर जब गये निमाज का वक्त था लोगों ने कहा - यहीं निमाज पढ़ लीजिये । उन्होंने कहा कि नहीं मैं यहां निमाज नही पढ़ेंगा मैं मैदान में निमाज पढ़ेंगा। हो सकता है कि कल कोई यह कहकर कि हजरते उमर ने यहां नमाज पढ़ी थी कनीसात्ल क्यामा को मस्जिद बना ले । चुनाचे भैदान में निमाज पढ़ी। वहीं लोगों ने डेढ पौनो दो सौ साल के बाद मस्जिदे-उमर बना डाली और कनिसा-तुलक्यामा आज तक महफूज रही। इन तमाम चीजों की बाबज़द चौदह सौ साल तक ईसाइयों की, यहदियों की हर चीज पूरी आजादी के साथ महफूज रही। दो तीन साल के अन्दर इस्राईल ने तमाम महल्ले के महल्ले बैतुल मुकद्दस में डायनामाइट से उड़ा दिये यह कह कर कि चारों तरफ का माहौल ठीक होना चाहिये, पुरानी इमारतें गिरा दी गईं और लाखों अरबों, मुसल-मानों ईसाइयों को बेघर कर दियागया। इसी तरीके से जो बड़ी-बड़ी पुरानी इमारतें थीं, तारीखी थीं, उनके चारों तरफ **खुदाई** हो रही है, वे कमजोर होती चली जा रही हैं: गिराई जा रही हैं। इसी तरह उनके हाखाम बड़े मजहबी रहनुमा ने न्यूयार्क में एलान किया थाकि कृब्बाए सहराजो कि मस्जिद काहिस्सा है जिसके नीचे हैकले सुलेमानी **है** यहीं **इस** मस्जिद को गिराकर बनाया जायेगा। आस्मानी भाफत का हम इन्तजार कर रहे हैं ताकि मस्जिद गिर जाए और फिर उसकी जगह हम तामीर करें। तो यह जो आग लगाई जा रही है कहीं इसी शाजिश का जो पहले इस तरह से कहा गया या कि आस्मानी आफत का हम इन्तजार कर रहें हैं, कहीं इसी साजिश का तो यह हिस्सा नहीं हैं जो इस तरह से आग लगा कर कोशिय की जारही है। किसी को गिरफ्तार कर लेना या इस्राईल का तहकीकात करना यह एक किस्म का फाड होगा, इसका कोई वजान नहीं। इसलिए मैं एक बात यह अर्ज करना चाहता ह कि ऐसी सूरत में इण्टरनेशनल डैपूटेशन अगर न हो तो तमाम तहकीकात फजुल होगी और वह भी ऐसे मुल्कों का होना चाहिए जिनका और जिनकी हमदर्दी के साथ न हो, तब तो कोई फायदा हो सकता है, इस तहकीकात में शायद कुछ निकल सके । दूसरी बात यह है कि जो तमाम दुनिया के मजहबों की इतनी अहम जगह है, खद मसल-मानों के ही अन्वियाए-किराम का किबला रहा है, इसी तरह से निमाज पढ़ते रहे, हमारे हजरत सल्ल अल्ला अलैहै व सल्लम भी पढ़ते रहे।

**उपसभापति** : सवाल पूछिए ।

श्री एम० असअव मदनी : तो इसको आजाद कराने के लिए क्या कोशिश होनी चाहिसे, इसके लियेक्या रास्ता अख्तियार किया जाएगा। यह सवाल मैं पूछना चाहता हूं।

भी दिनेश सिंह: इन्हीं सब बातों पर संयुक्त राष्ट्र में बहस करने के लिये जोडेन ने कहा है क्योंकि सुरक्षा परिषद के सामने यह मामझा आना आवश्यक है ।

**श्री राजन(रायण** (उत्तर प्रदेश) : इसमें लोग अपनी अपनी राय दे रहे हैं। मझे यह कहना है कि इजराइल ने निश्चित रूप से अपना अहित किया है, अल अक्सा मस्जिद जलने से उसके विरुद्ध वातावरण बना है । उसको कसी प्रकार से यह सुबुद्धि होती कि उसको ऐसाकाम नहीं करना चाहिये था। तो मैं यह जानना चाहता हूं कि हमारे देश की जनता को जो क्षोभ है उस क्षोभ को प्रदर्शित करने के लिये भारत की सरकार ने क्या ठोस कदम उठाया है ? इस चाहते हैं कि हमारी यह फीलिंग

t[ ] Hindi transliteration.

थि। राजनारायण

इजराइल के पास जाय कि उसने अपना अहित किया है और देश की जनता को अपने विरुद्ध करने में यह काम सहायक हुआ है।

श्री दिनेश सिंह : जहां तक भावनाओं का सवाल है, माननीय सदस्य ने जो बातें सदन में कहीं हैं वे बाहर जाती हैं।

जहां भारत के ठोस कदम उठाने का सवाल है, मैंने अपने वक्तब्य में कहा है कि जो और देश इसके बारे में बातें सोच रहे हैं उनके साथ हम भी बात कर रहे हैं कि क्या-क्या कदम उठाए जा सकते हैं। एक कदम तो यह है कि मुरक्षा परिषद् में इसके बारे में बहस हो। जोडेंन ने इसके लिए कहा है। हम उससे सहमत हैं। उसके अलावा क्या कदम हों उसके बारे में कई जगह बातें हो रही है और हम भी उसके बारे में उनसे सम्पर्क रख रहे हैं।

SHRI SYED AHMAD (Madhva Pradesh): Madam, as a Muslim I am very sorry and my heart bleeds when 1 think of the destruction and desecration of a mosque like Al-Aqsa. But there is another aspect to this question and I do not want to mince matters. Hon. Members have said a lot, and of course our sympathy is with the Muslims all over the world. We have also our feelings in the matter and emotional attachment to this mosque but, as I said, let me place another aspect to this question. In order to be precise I shall read it out. Will it be possible for the India Government to convey to the Arab Governments and the Arab Sheikhdoms the concern of some of us over the disarray in their own camp which has been partly responsible for the situation in which all the Muslims all over the world-because Masjidi-Aqsa is the concern of the Muslims all over the world,—find themselves vis-a-vis the control and custody of their holy places in Palestine. I think that the main question can be solved by the Arabs uniting themselves, and it cannot be solved by any Government in the world. Neither the India Government nor the American Government nor the Russian Government can solve this problem of Palestine. It is for the Arabs to unite and take Palestine from Israel. It is because of this that I want the Minister for External Affairs to convey our concern over the disarray in the Arab camp to the Arab Governments and the Arab Sheikhdoms.

SHRI DINESH SINGH: I am sure the hon. Member's statement here will be read in the Arab countries and they will take note of it. The point that I should like to make here, Madam, is this that we should not mix up the various emotions that may have been let loose because of this. This is not a Muslim question. To limit it to a Muslim question is narrowing the whole effort of the Arabs to fight for their rights. Therefore, let us not try to mix up all these emotions because they affect us. Because they affect us we can reflect on them. But it is a much larger question of the rights of the Arab people, rights of the Palestinians and the rights of humanity as such in the preservation of holy and sacred buildings all over the world irrespective of whether it is here or elsewhere.

شوی مید حسین: (جمون اورکشمیر)

ميدم - همارا ملک ه.يشه ايسي باتوں کے خلاف رہا ہے جو دنیا میں '' ان ریست '' پیدا کریں – ہم نے ہمیشہ پیس فلی کرشص کی هے اور همارے پذیم ایل وغیرہ سب اس بات کو پروو کرتے ھیں – اسرائیل نے جہ کھھ کیا مسجد اقصی کے بارے میں اس سے ورلد میں ان ریست ہے ، تمام همارے علدومتان کے لوگ ہوا معصسوس کرتے هیں ، هر علاقے میں پریشانی هوئی ہے کشنیر میں لوگ ہے چین ہوئے ھیں جبکہ فلط قسم کے لوگوں ن**ے اس** ٤ مائدة التوانا چاها – سين جاننا چاهتا هوں کہ اس کی تہ میں کیا ہے ؟ میں نظر سے جو اخبار گزرے هیں ان میں ہے ایک ہے جو بیروت سے چھپٹا ھے ، عربیک لینگوینے میں ہے لیکن اس کا ایکوریت ڈانسلیشو میں پوھے ديتا هون –

्रां[श्री संयद हुसैन (जम्मू और कार्ग्मार) : मैडम, हमारा मुल्क हमेगा ऐसी बातों के खिलाफे रहा है जो दूनिया में 'अनरैस्ट' पैदा करें । हमने हमेशा पीसफुल्ली कोशिश की है और हमारे पंचशील वगैरह सब इस बात को प्रूव करते हैं। इलाईल ने जो कुछ किया मस्जिदे अक्सा के बारे में उससे वर्ल्ड में अनरैस्ट है, तमाम हमारे हिन्दुस्तान के लोग बुरा महसूस करते हैं, हर इलाका में परेशानी हुई है, काश्मीर में लोग बेचैन हुए हैं जब कि गलत किस्म के लोगों ने इसका फायदा उठाना चाहा। मैं जानना चाहता हूं कि इसकी तह में क्या है? मेरी नजर से जो अख़बार गुजरे हैं उनमें से एक है जो बेख्त से छपता है, अरैबिक लैंग्वज में है लेकिन उसका ऐक्युरेट ट्रान्सलेशन मैं पढ़े देता हूं |

"(AI-Anwar, Beirut dated 23-8-69)

## MOTTO OF 'ZIONISM' ON AL-AQSA MOSQUE

This Motto shows that the fire blaze in Alaqsa Mosque was but a part of Zionist's plan to dominate the Mosque. In 1929, a Zionist leader claimed that the Alaqsa Mosque was situated in the place of 'Sulaiman Temple'. So the Mosque was their property. In the early thirteenth the British Zionist Minister, Lord Milichit, announced that the day of reconstruction of "Sulaiman Temple' was near and he will pass the rest of his life for the same purpose."

This is another with a picture attached of the fire blaze that took place. The translation of the note is this.

"(AI-Nahar dated 22-8-69)

This picture condemns the wrong allegations of the enemy about the holy j."?css. A group of young Zionist girls from Europe, wearing the ceremonial g.reen dresses, is seen standins before Alaqsa Mosque. They are reciting some religious verses. Their leader is telling them that they are before the most sacred place of Zionists. In the nearest future this Mosque will be vanished to build the 'Sulaiman Temple' in its place. (This picture and its description were published in a Zionist newspaper.)"

میں جاننا چاہتا ہوں کہ کیا ہمار سرکاریہ جو خبر آئی ہے اس بارے میں اندارمت ہے اور یونائیگیت ہاتی میں ہماری سرکار کی طرف سے کیا ری ایکشن ہمگا ؟

4-37 R. S./69

†[मैं जानना चाहता हूं कि क्या हमारी सरकार यह जो खबर आई है इस बारे में इन्कार्मड है और यूचाइटेड बार्डा में हमारी सरकार की दरक से क्या रीएक्शन होता?]

श्री दिनेश सिंह : खबरें बहुत सी आयी ह और सबके बारे में हमने जानने की कोणिश की है। हमारा क्या ख्याल है यह मैंने अपने वक्तव्य में अभी बताया है।

SHRI G. H. VALIMOHMED MOMIN (Gujarat): I want to know and before I want to know I want to compliment the Indian Government and the Indian people; without any discrimination all have conveyed their feelings of shock at the desecration of this holy mosque. What I want to ask is this. Is the Government still not believing that there is a desire among the Israelis not only to uproot these people but they have expansionist designs also? Israel is an illegitimate child of imperialism and it is they who are giving strength to this. Will the Government also bear in mind this aspect of the question that the design of Israel is expansionism and crushing of the Arab unity? Of course it is for the Arabs to unite and fight this. But any international tribunal enquiring into this affair should not only deal with the desecration of the mosque but also the evil designs of the Israelis.

SHRI DINESH SINGH: Madam, in the statement the hon. Member made I think he was carried away because it tends to give an impression that India is not doing what has to be done.

SHRI G. H. VALIMOHMED MOMIN: I complimented the Government.

THE DEPUTY CHAIRMAN: He started with complimenting the Government.

SHRI DINESH SINGH: Yet he said 'Does the Government still not believe ...' which tends to sive the impression that the Government has different views which is not correct.

SHRI G. H. VALIMOHMED MOMIN: The idea was to ask what the next step of the Government would be. That was what I wanted to know.

t[ ] Hindi transliteration.

importance

SHRI DINESH SINGH: Because what happens in the House has very great value outside. I would like to assure the hon. Member that we are doing and we shall continue to do what is necessary to bring

about peace in West Asia and see that there is

peace there.

SHRI ARJUN ARORA (Uttar Pradesh): Madam, it appears that the Government of Israel is trying to palm off the guilt of their heinous crime lo a foreigner whereas the fact is that there is more behind this fire than meets sye. The very fact that the fire was raging for three hours and nothing was done to save the sacred place and the historical monument establishes that it is not the crime of an individual but more than one person—and may be the Government of Israel itself—is behind it. So will the Government press in the United Nations to send a fact-finding mission and reveal the full facts to the world?

SHRI DINESH SINGH: All this is arguing it. I have already stated that when this matter comes up before the United Nations all these matters will be borne in mind. We have to concert action. It would not be right for me to say today what we shall say. It will have to be seen as to what is being discussed and what is being asked and how we can support what we think is right and therefore it will not be possible for me to make a commitment although we are in sympathy with the feelings in this matter.

{Many hon. Members stood up.)

SHRI BHUPESH GUPTA (West Bengal) : Madam .. .

E DEPUTY CHAIRMAN: think we have had enough.

SHRI BHUPESH GUPTA: I was not here.

THE DEPUTY CHAIRMAN: May be; everybody's name I have not called.

SHRI A. G. KULKARNI (Maharashtra) : Madam ...

THE DEPUTY CHAIRMAN: I would allow a few more. Now, Mr. Bhupesh Gupta.

SHRI DINESH SINGH: My statement is there. If there is anything I shall reply at the end.

SHRI BHUPESH GUPTA: First of all I should like to know whether the Government is aware that the Israel Government would not have embarked on a course of constant provocation including sacrilege of this type but for the support and encouragement they are getting from the United States of America. That is very very important. Therefore I should like to know whether the attention of the United States Government has been drawn to this matter calling upon them to publicly condemn the Israel Government or Israel in this matter.

Secondly, for moving the United Nations Organisation it is necessary to take it up in a political way. It appears, Madam Deputy Chairman, a picture of an Australian has been published today in some Delhi paper. It is passing on the baby to a foreigner as if it is an individual act but everybody knows that it is part of the State policy of the Government of Israel to create such provocations and to hurt the sentiments and religious feelings of vast sections of the people and this is part of that policy. Having regard to this I should like to know if there is any strong move for getting a strong denunciation by the United Nations.

Finally I should also like to know whether the Government has made any concrete proposals to the Secretary-General of the United Nations for an independent enquiry into this matter in order to find out not only who are responsible for that act of sacrilege and arson but also who are behind that and in that connection may I know whether the Government has studied how the Israeli press and radio are treating this subject? It appears that they are trying to exculpate themselves and get out of this thing. I think this is very very important and the country's opinion and views should be made known to the whole world and what is more the Government of India should move in the matter. It should not be treated as an individual act. Even as it is, it is bad enough, shocking to the conscience of humanity; it is not a question of one religion only. In view of all this I think the Government should move in a more strong and forthright manner and acti-vise all the international agencies including the United Nations open to them for the purpose of preventing such acts in the territories occupied by Israel.

THE DEPUTY CHAIRMAN : Mr. Ramachandran.

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SHRI G. RAMACHANDRAN (Nominated): My question was taken out of my mouth by Mr. Arjun Arora.

THE DEPUTY CHAIRMAN: Mr. Akbar Ali Khan.

SHRI AKBAR ALI KHAN (Andhra Pradesh): I have nothing to ask in view of the statement of the Minister.

THE DEPUTY CHAIRMAN: Mr. Kulkarni

SHRI A. G. KULKARNI: I have nothing on this.

THE DEPUTY CHAIRMAN: Well, then we pass on to the next item.

## REFERENCE TO SHRI **BHAGAT'SSTATEMENT** ABOUTIMPORT OFINDUSTRIAL **RAW MATERIALS**

SHRI A. G. KULKARNI (Maharashtra): I want to draw your attention that on 21st August during Question Hour I raised the question of imports of industrial raw materials and Mr. Bhagat categorically stated:

"As for the import of raw materials the policy decision is that we will take over import of all industrial raw materials .. .'

When Mr. Bhagat stated this I thought this was in line with the Prime Minister's note submitted to the AICC wherein it is categorically stated that the Prime Mirv'ster's policy is this. After this I was really surprised to see that his Office mr.de some whitewashing of this policy stated by Mr. Bhagat because the bureaucracy does not like this policy. Now it has been stated in the press . . .

**श्री राजवारायण (उत्तर प्रदेश) : प्वा**इंट आफ आर्डर । प्राइम मिनिस्टर ने ए० आइ० सी० सी० को क्याकहा उस से सदन से क्या मतलब है ? क्वेश्चन वह पूर्छे । अनावश्यक बात क्यों करते हैं ?

THE DEPUTY CHAIRMAN: Please be very brief, Mr. Kulkarni.

SHRI A. G. KULKARNI : Madam, this is a very important matter. It has been stated in the papers:

"According to official sources no new major decision has been taken by the Ministry. Chowdhary Ram Sewak in the Lok Sabha has also stated that no new major decision has been taken."

While Mr. Bhagat says that the policy decision is to take over the import of industrial raw materials this is what has been said by the Ministry. In the Editorial of many papers like the Economic Times they have said that Mr. Bhagat has climbed down from the original proposal. I want to draw your attention to this serious matter because the Ministers are in the habit of making any statement. I do not know whether it becomes a breach of privilege of the House but I would request you and the House to support me in the proposal that the industrial raw materials' import has to be taken over as decided upon by the Government.

SHRI M. M. DHARIA (Maharashtra): Madam . . .

THE DEPUTY CHAIRMAN: You have not taken my permission. This is not the way to go on. Why did you not come before?

SHRI M. M. DHARIA: It is an important matter and it was stated on the floor of the House . . .

THE DEPUTY CHAIRMAN: We cannot go on like this. This is not the way.

SHRI DAHYABHAI V. PATEL (Gujarat): Everybody who has a loud voice and shouts must be heard, whether it is right or wrong under the Rules of Procedure.

THE DEPUTY CHAIRMAN: Please do not overrule the Chair. Mr. Niren Ghosh.

(Interruptions)

## REFERENCE TO FLOOD SITUATION IN WEST BENGAL

SHRI NIREN GHOSH (West Bengal): Madam, through you I would like to draw the attention of the Government to the devastating floods that have occurred in our State, in West Bengal. In the districts of Malda and Murshidabad the Army has been alerted,